

Committee on Petroleum and Natural Gas (2022-23) on action taken by the Government on the recommendations contained in the 18th Report (Seventeenth Lok Sabha) of the Committee on the 'Demands for Grants 2023-24' pertaining to the Ministry of Petroleum and Natural Gas.

- (iii) Statement showing Final Action Taken by the Government on the recommendations contained in Chapters I and V of the 22nd Report (Seventeenth Lok Sabha) of the Department-related Parliamentary Standing Committee on Petroleum and Natural Gas (2022-23) on action taken by the Government on the recommendations contained in the 19th Report (Seventeenth Lok Sabha) of the Committee on 'Safety and Security of Oil Installations of Public Sector Oil Companies-With specific Reference to Baghjan Blow-Out Incident'.

REPORTS OF THE COMMITTEE ON WELFARE OF OTHER BACKWARD CLASSES

SHRI NARAYANA KORAGAPPA (Karnataka): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Action Taken Reports of the Committee on Welfare of Other Backward Classes:-

- (i) Twenty-Eighth Report on Action Taken by the Government on the Observations/Recommendations contained in the Nineteenth Report of the Committee (Seventeenth Lok Sabha) on 'Measures undertaken to secure representation of OBCs in Employment and for their welfare in Employees' Provident Fund Organisation (EPFO)' pertaining to the Ministry of Labour and Employment; and
- (ii) Twenty-Ninth Report on Action Taken by the Government on the Observations/Recommendations contained in the Twentieth Report of the Committee (Seventeenth Lok Sabha) on 'Measures undertaken to secure representation of OBCs in employment and for their welfare in Madras Fertilizers Limited (MFL), Brahmaputra Valley Fertilizers Corporation (BVFCL) and Fertilizers and Chemicals Travancore Limited (FACT)' pertaining to the Ministry of Chemicals and Fertilizers.
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